

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A. 1193 of 1997

Date of Order : 16.3.2004.

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. Nityananda Prusty, Judicial Member

JAHARLAL DAS GUPTA

VS.

UNION OF INDIA AND ORS. (M/o. Home Affairs)

For the applicant : Mr. S.R. Kar, counsel

For the respondents : Ms. U. Bhattacharjee, counsel

ORDER

MR. NITYANANDA PRUSTY, JM:

Heard Mr. S.R.Kar, ld. counsel for the applicant and Ms. U. Bhattacharjee, ld. counsel for the official respondents.

2. Mr. Kar, ld. counsel for the applicant submits that in the mean time the applicant has already promoted to the higher post than the post which has been claimed in this O.A.. In that view of the matter, he does not want to press this O.A.

3. The O.A. is accordingly dismissed as not pressed. However, there shall be no order as to costs.


MEMBER (J)


MEMBER (A)

asvs.